COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 199 OF 2017

Dated: 17th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Andhra Pradesh Spinning Mills Association Versus			 Appellant(s)
Andhra Pradesh Electricity Ors.	Regulatory	Commission &	 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Rajiv Yadav Mr. Mohaq Siddiqui Ms. Meeta Gupta	

Counsel for the Respondent(s) : Mr. Gautam Prabhakar for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>19.09.2018.</u>

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member

ts/tpd